

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-329-2020  
AND  
LD-VC-OCW-178-2020**Mhambre & Company,  
Through its partners & Ors.

... Petitioners

Vs

Paola A. De Sequeira Mambro

... Respondent

Shri Gaurish Agni, Advocate for the Petitioners.

**Coram : DAMA SESHADRI NAIDU, J.****Date : 14 December 2020****P.C. :**

The respondent is said to have been served, but there is no representation.

2. Post the matter on 18.01.2021.

**DAMA SESHADRI NAIDU, J.**

NH